

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

128(ND) 16

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: Mr. Rajinder Kumar Manchanda Vs. M/s  
Shyam Dyeing Mills Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner: Counsel for the petitioner.


For the Respondent: Ms. Mallika Heremath, Advocate for R-1,2,4,5 & 6

**ORDER**

Ld. Counsels for both the parties submit that talks of compromise are in process. In view of same last opportunity is given to the Petitioner to prosecute this petition.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**